राज्य मंत्री (श्री के०सी०पन्त) : (क) संभवत: माननीय सदस्य का अभिप्राय हैवी इंजीनियरिंग कारपोरेशन से नहीं अपित् हिन्दुस्तान स्टील लि० से हैं। सबसे बड़ा उत्पादक होने के नाते हिन्दस्तान स्टील भारतीय कच्चे लोहे की विदेशों में मांग का अधिकांश पूरा करता है। परन्तु अपने आप मैं यह कुल विदेशी मांग का एक छोटा भाग है।

Written Answers

- (खु) कच्चे लोहे की हमारी बड़ी विदेशी मण्डी जापान रहा है। जिसको कच्चे लोहे की 4 मिलियन टन के लगभग कूल मांग की त्लना में हमने 1967-68 में 6 लाख टन के लगभग और 1968-69 में ७ लाख टन से अधिक कच्चा लोहा निर्यात किया है। हमने पिछले कुछ वर्षों में दक्षिण कोरिया को भी थोड़ी माला में इसका निर्यात किया है।
  - (ग) ढलाई कारखानों की वाधिक खपत लगभग एक मिलियन टन है। इसमें बड़े बर्ड इस्पात कारखानों के ढलाई घरों की खपत शामिल नहीं है।
  - (घ) हम सभी प्रकार के कच्चे लोहे के मामले में आत्मनिर्भर है। कच्चे लोहे के आयात की अनुमति नहीं है।
  - i (THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :
- (a) The Hon'ble Member presumably means Hindustan Steel Limited when he refers to the Heavy Engineering Corporation. Hindustan Steel, as the largest producer, meets the bulk of the demand for Indian pig iron from foreign markets but this by itself is only a small proportion of the total foreign demand.
- (b) Our main market for pig iron has been Japan to which we had exported about (j lakhs tonnes in 1967-68 and over 7 lakhs in 1968-69 against her total demand of about 4 million tonnes. Smaller quantities have been exported in the past to South Korea.
- (c) Approximately one million tonnes per year are consumed by foundries other than those of the main steel plants.

इस्पात तथा भारी इंजीनियरी मंत्रालय में I (d) We are self sufficient in all grades of pig iron. The import of pig iron is not allowed.]

to Qtmtiws

### CHANGE IN MODE OF ISSUING BALLOT PAPERS FOR PRESIDENTIAL ELECTION

- 815. SHRI A. G. KULKARNI : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) whether it is a fact that the Chief Election Commissioner made at the last moruenl certain changes in the mode of issuing ballot papers in the recent Presidential Election : and
  - (b) if so, what was the reason therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MOMAMMED YUNUS SALEEM): (a) Yes, Sir.

(b) To ensure secrecy of voting which is a Constitutional requirement under article 55(3) of the Constitution.

#### MISUSE OF FREIGHT CONCESSION ON HAND-LOOM CLOTH

- 816. DR. BHAI MAHAVIR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the 50 per cent freight concession given on handloom cloth is misused by many textile mills to send their cloth consignments.
- (b) if so, what is the extent of this malpractice' and
- (c) whether any decision has been taken to discontinue the concession?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON): (a) and (b) Yes, some cases of misuse of the concessional scale of rates admissible to handloom conisgnments being availed of by the trade in the case 01 powerloom consignments also, on account of mis-declaration of the contents, have come to the notice of certain Railway Administrations, but the extent of this malpractice is small.

(c) The question whether this concession should be withdrawn is under consideration. However, in the meanwhile in order to eliminate chances of misuse of the concession and also with a view to overcome the difficulties of the staff in regard to correct realisation of freight

charges applicable to handloom products as distinct irom charges leviable for power-loom products instructions have been issued to the Railway Administration<sup>5</sup> that this concession should be made available subject to a c rtificate being issued by the local civil authorities that the person tendering the c< nsignment is either a manufacturer and/or an authorised dealer in handloom prod

II titfen Answers

## ACCIDENT INVOLVING THE TOOFAN **EXPRESS**

- 817. DR. BI-iAI MAHAVrR: Will the Minister of RAILWAYS be pleased to state :
- (a)the detail of the accident involving the Toofan Express near Moghalsarai on the 31st Augu t, 1969; and
  - (b) the causes thereof?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) : (a) On 31-8-1969 U about 2-23 hours, while train No. 7 'fr Howrah-Delhi Toofan Express was unning,,between Darauli Block Hut and Zamania station en Dana-pur-Mughalsar: i section of the Eastern Railway, nine 1 ouches of the train next to the engine dei iiled between Kins. 707/7 and 707/11 blfcking the up main line.

As a result of this accident there was no injury to any <

(b) Accordit, f 10 the finding of the Inquiry Committee the derailment was caused by tamperi lg with the track, by some unknown person or persons.

# PRODUCTION AT BHILAI STEEL PLANT

- 818. DR. BHAI MAHAVIR: Will the Minister sf STEEL AND **HEAVY** ENGINEERS G be pleased to state:
- (a) whether 1 is a jact that the production 01 Bhilai Steel llant has gone down while its capacity is being expanded;
- (b) if so, what arc the reasons for fall in production; ai I
- (c) what sti ps Government has taken in the matter

THE MINIS PER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. G. PANT) : fa) The produ :lion in 1969-70 is expected to be more than the production in previous years.

(b) and (c) Do not arise.

# हैवी इंजीनियरिंग कारपोरेशन, रांची की भद्रियों का बन्द रहना

to Questions

- 819. डा॰ भाई महावीर : क्या इस्पात तथा भारी इंजीनियरी मन्त्री यह बताने की कपा करेंगे कि :
- (क) क्या यह सच है कि रांची के हैवी इंजीनियरिंग कारखाने की दस भटिटवां प्राय: बन्द ही रहती है :
- (ख) क्या इ.सका कारण पाकिस्तानी तत्वों द्वारा पैदाकी गई अडचनें और बहांसे आवश्यक वस्तुओं की चोरी है : और
- (ग) यदि हां, तो इस मामले में सरकार ने नवा पर उठाये हैं ?

# f [IDLE FURNACES AT H.E.C. RANCHI

- 819. DR. BHAI MAHAVIR: Will the Minister 01 STEEL AND HEAVY ENGINEERING be pleased to state:
- (a) whether it is a fact that ten furnaces of the Heavy Engineering Plant, Ranchi, generally remain idle;
- (b) whether it is because of the difficulties created by Pakistani elements and theft of essential articles from there; and
- (c) if so, what steps have been taken by Government in the matter?]

इस्पात तथा भारो इंजीनियरी मंत्रालय में राज्य मंत्री (श्री कें सी० पन्त) :(क) जी, नहीं।

- (ख) और (ग) प्रश्न नहीं उठते ।
- t | THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) No, Sir.
  - (b) and (c) Do not arise.]

## WORLD BANK ASSISTANCE FOR RAILWAY **PROJECTS**

- 820. SHRI CHITTA BASU: Will the Minister of RAILWAYS be pleased to refer to the answer to Starred Question No. 556 given in the Rajya Sabha on the 18th August, 1969 and state
- (a) whether the negotiations for IDA Credit have since been completed;
  - •)[ ] English translation.